CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No. 316/96

Thursday, this the 3rd day of July, 1997.

CORAM:

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR A M SIVADAS, JUDICIAL MEMBER

- 1. K Achuthan
 Thottieth House
 Kavanoor Village
 Ernad Thaluk
 Malappuram District
 at present working as :Section Supervisor(Operative)
 Office of the General Manager
 Telecom, Ernakulam, Cochin-31
- C. C I Paulose
 Chalakal House
 Amballoor Village
 Kanayannoor Taluk
 Ernakulam District
 at present working as : -do-
- 3. T M Badarudheen
 Thumbala House
 Chowwara Village
 Alwaye Taluk
 Ernakulam District
 at present working as:

-do- . Applicants

By Advocate Mr Sebastian Chempapally

Vs.

- Director General Telecom, Sanchar Bhawan New Delhi - 110 001
- Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram - 33
- 3. General Manager Telecom, Ernakulam Panampilly Nagar Cochin - 36

Respondents

By Advocate Mr Mathews J Nedumpara, ACGSC

The application having been heard on 3.7.1997, the Tribunal on the same day delivered the following:

ORDER

HON BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicants submits that he does not wish to press the application and that he will approach

the departmental authorities for redressal of the grievance of the applicants.

The application is accordingly dismissed as not pressed.
 No costs.

Dated, the 3rd July, 1997.

A MASIVADAS JUDICIAL MEMBER

P V VENKATAR ISHNAN ADMINISTRATIVE MEMBER

vs37